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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) No.626/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY, 2018, 10:30 A.M

Name of the Company		Promising Exports Ltd.-Vs-City Alloys Pvt.Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 PALLABI GHOSH
ADVOCATE

OPERATIONAL
CREDITOR

Pallabi Ghosh

23/07/2018

ORDER

Ld. Counsel for the Operational Creditor appears. Notice of petition appears to have been served on the Corporate Debtor but none appears on behalf of the Corporate Debtor. Matter is adjourned for *ex parte* hearing and/or for appearance of Corporate Debtor and for further consideration on 27.08.2018.

Sd
(M. B. Gosavi)
Member(J)